

**Shri Radha Raman:** May I know if the two Dakotas which are now in use and which are to be replaced by these Viscount aircraft shall remain in use till we receive the new aircraft; and will it be safe for the present Dakotas to continue till that time?

**Sardar Majithia:** Yes, it is perfectly safe to keep these Dakotas in service—we take no risks with our V.I.P.'s. They will be perfectly serviceable till the new aircraft turn up—and even after that.

**श्री रघुनाथ सिंह :** क्या हम जान सकते हैं कि बी० आई० पी० में कौन कौन से लोग आते हैं ?

**Sardar Majithia:** The President, the Prime Minister, the Minister of Defence including the Minister of Defence Organisation, other Ministers of the Central Cabinet and Deputy Ministers of Defence, the Chief of Staff, the Commander-in-Chief of the Army, the Commander-in-Chief of the Navy and the Commander-in-Chief of the Air Force the latter subject to the availability of the aircraft.

**Shri Radha Raman:** May I know when this "V.I.P." started to be used in India?

**Sardar Majithia:** It is difficult for me to say when it started, but it is an ordinary thing; V.I.P. means very important personage.

**Dr. Ram Subhag Singh:** May I know why the other Deputy Ministers, Ministers of State and Ministers of Cabinet rank and the Vice-President are excluded from this term?

**Sardar Majithia:** Because the number of aircraft is so very small, it will not be possible to make them available for all the Ministers. And even to the others I gave a rider at the end, that is, subject to the availability of the aircraft. If the aircraft are available, the Minister of Defence onwards get it, otherwise not. It is primarily meant for the two persons,

that is the President and the Prime Minister.

#### TAJ MAHAL GARDENS

\*1360. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether there is a proposal that the Government of India should take over the management of the Taj Mahal Gardens from the Uttar Pradesh Government; and

(b) if so, the reasons therefor?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) Yes, Sir.

(b) Where, as in this case, the archæological gardens form an integral part of a monument of national importance, it is necessary that the Department that looks after the monument should also manage the gardens.

I may add for the information of the hon. Member that prior to 1946, the archæological monuments and gardens were looked after and maintained by the Central P.W.D. and the Provincial P.W.D. respectively. It was decided in 1946, that the Department of Archaeology should resume direct control over both the monuments and the gardens. Following this decision, the Delhi gardens were taken over from the Central P.W.D. in January, 1950 and now the Agra gardens are to be taken over.

**Shri T. N. Singh:** May I know whether the Government will refund the amount of money spent by the U.P. Government in maintaining the gardens for the last six or seven years?

**Dr. M. M. Das:** The U. P. Government has not spent any money at all—on the other hand, we have paid them agency charges for maintaining the gardens.

**Sardar Hukam Singh:** Will those agency charges be refunded?

**Shri B. S. Murthy:** May I know whether it is the intention of the Government to take over all the gardens

wherever there are any ancient monuments?

**Dr. M. M. Das:** So far as part A States are concerned, there is only one garden, the Pinjore Gardens in Punjab. The Punjab Government requested the Central Government that they should be allowed to look after these Gardens for which they will not take any agency charges at all. The Central Government have given them permission to look after these Gardens and maintain them up till 1955. The matter will be considered again in 1955. There are no other gardens managed by State P.W.D. so far as Part A States are concerned. So far as Part B States are concerned, there are two gardens in Mysore and one in Rajasthan. Those three gardens are at present being maintained by the State Public Works Departments.

#### ANTHROPOLOGICAL INVESTIGATIONS

\*1361. **Shri S. C. Samanta:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that anthropological investigations on the lives and social patterns of the people of Bengal and Uttar Pradesh are being carried out;

(b) if so, the date when the work began;

(c) whether the data so far collected have been tabulated; and

(d) if so, the extent of similarities so far detected?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):**

(a) Yes.

(b) In 1950 in Bengal and in 1953 in Uttar Pradesh.

(c) Yes.

(d) The investigations in the two States were carried out for different purposes. Hence no comparison is possible.

**Shri S. C. Samanta:** May I know what sum of money has up till now

been spent in Bengal and Uttar Pradesh?

**Dr. M. M. Das:** So far these investigations are concerned, in Bengal during 1950-52, the total expenditure was Rs. 12,210, and in Uttar Pradesh during 1953 the total expenditure was Rs. 3,930.

**Shri S. C. Samanta:** May I know whether such experiments are being carried out in any other parts of India?

**Dr. M. M. Das:** Sir, experiments upon social inter group tensions have been carried out in different parts of the country; in Bombay under Prof. C. N. Vakil of the Bombay University, in Lucknow under Prof. Kali Prasad; in Punjab under Dr. Parasram; in Ahmedabad under Prof. Kamala Choudhury; in Bengal under Dr. B. S. Guha, Director of Anthropology of the Central Government.

**Shri S. C. Samanta:** In view of the fact that Government is carrying out anthropological investigations on the lives of people and on social patterns, may I know whether Government will take care to compare these with similar facts regarding people of other places to find out the results?

**Dr. M. M. Das:** Investigations have been carried out and are being carried out in Uttar Pradesh to find out the social patterns of communities. I do not know whether it is contemplated by the Government to compare these with the Bengal people. I will find out and inform the hon. Member.

**Shri N. B. Chowdhury:** May I know how it is stated that social tension is related to social patterns?

**Dr. M. M. Das:** There is no connection between the two.

**Shri Achuthan:** May I know what was the special reason for taking up these investigations in a particular State without taking up the same throughout the country at different places?